

Average daily employment in Textile Industry

3649. DR. MELKOTE : Will the Minister of LABOUR AND REHABILITATION be pleased to state the total average daily employment in the Textile Industry in the country during 1970 and 1971 separately?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The total estimated average daily employment in Textile Industry was 1,210,000 (Provisional) in 1969. The figures for the years 1970 and 1971 are not yet available.

Violation of Industrial Employment (Standing Orders) Act, 1946

3650. DR. MELKOTE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of cases in which the Industrial Employment (Standing Orders) Act, 1946 was violated by the employers during the last three years, and

(b) the action taken against the employers in such cases ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). The information is being collected and will be placed on the table of the House after it is received.

Certification of Draft Standing Orders in Public Undertakings

3651. DR. MELKOTE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Draft Standing Orders have been certified in case of all the Public Sector Undertakings;

(b) if not, the number of Public Undertakings which still await certification; and
(c) the reasons therefor :

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) 24, upto end of December 1970 in the Central sphere.

(c) Draft Standing Orders have been submitted in certain cases but they could not be finalised due to the requests made by the parties for adjournments of hearings fixed by the Certifying Officers.

A. V. B Employees' Union Office

3652. SHRI MOHAMMAD ISMAIL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the A. V. B. Employees' Union Office, Durgapur has been forcibly locked up by the C.R.P. and police and its members are not allowed to visit their union office,

(b) if so, whether it is with a view to crush the democratic rights of the workers and trade union movement; and

(c) the steps taken by Government for the proper functioning of the Union Office and protect the trade union rights of the workers ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). The information is being collected and would be laid on the Table of the House after it is received.